

to grant annually some amount to enable the Corporation to carry out pre-release Multiplication Programme of important varieties; and

(b) if so, action proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) Yes, Sir.

(b) The request of the Corporation is under examination of the Government of India.

Restructuring the capital base of National Seeds Corporations

7798. **SHRI K. LAKKAPPA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Seeds Corporation has requested the Government for restructuring of Corporations capital base to compensate the Corporation for the losses incurred due to production of Foundation Seed of Sorghum and Maize in the year 1966-67 and 1967-68 to match the targets set by Central Government; and

(b) if so, state the Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) Yes, Sir.

(b) The request of the Corporation is being examined in consultation with the Bureau of Public Enterprises and Department of Company Affairs.

Committee on grievances of employees of National Seeds Corporation

7799. **SHRI K. LAKKAPPA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has appointed a Committee to go into the

grievances of the Employees of the National Seeds Corporation;

(b) if so, the progress of the Committee and whether an assurance was given by the Minister to appoint this Committee in the year 1970; and

(c) if so, the reasons for delay in appointing the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) to (c). Yes, Sir. A small committee has been set up in July, 1972 under the Chairmanship of a Member of Parliament on the basis of an assurance given on the floor of Rajya Sabha on the 9th June, 1971. The delay in setting up the Committee was because several changes became necessary in the nomination of the Chairman. The Report of the Committee is expected shortly.

Outstanding due of National Seeds Corporation

7800. **SHRI K. LAKKAPPA:** Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of the National Seed Corporation outstanding against the State Governments and private parties and sundry debtors as on 31st May, 1971;

(b) the reasons for outstanding such huge amount; and

(c) action taken against the officers responsible for the creation of such arrears?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) The outstanding dues against the State Governments and private parties as on 31st March 1971 are as follows:

State Governments	Rs. 130.11 lakhs
Private Parties	Rs. 72.52 lakhs.